OFFICE OF THE DISTRICT JUDGE, BARGARH

It is for the information of the newly selected employee on daily wages basis that the offer of engagement has been issued by post to join in their new assignment as noted below on **22.03.2021 forenoon** subject to production of a self attested copy of Aadhar Card, Bank Pass book, one passport size photograph and an undertaking to the affect that, "they shall not claim regularization of service at any point of time and they will abide by the terms and conditions on Daily Wage Basis employment as per instructions issued by the Govt. of Odisha Labour and ESI Department from time to time and perform the assigned work of unskilled category".

Sl. No	Name of incumbent	Place of assignment
1	Sri Digridhar Kheti	Court of A.D.J.-cum-Special Court Under POCSO Act, Bargarh
2	Sri Milan Panda	Court of Civil Judge-Cum-J.M.F.C., Barpali
3.	Ms. Sunita Pradhan	Smt. Swastika Panda, JMFC, Bargarh.
4.	Sri Suraj Mahakuda	Chief Judicial Magistrate, Bargarh
5	Sudhir Kumar Giri	Nyayadhikari, Gram Nyayalya, Attabira
6	JayaKrushna Behera	JMFC, Sohela
7	Biswajit Patra	JMFC, Bheden
8	Prabhanjan Senapati	Judge, Family Court, Bargarh
9	Debendra Kumar Mahapatra	N. Khatun, JMFC, Bargarh
10	Sunil Kumar Bag	A.D.J., Padampur
11	Prasanta Kumar Patro	Sr. Civil Judge-Cum-A.S.J. (Women's Court), Bargarh
12	Ghanashyam Meher	JIC, Nizarat, Civil Courts, Bargarh
13	Dibyaratna Sahu	Sr. Civil Judge, Padampur
14	Bhima Kumbhar	Civil Judge, Bargarh

10.3.21

Registrar,
Civil Courts, Bargarh